

ITEM NO.41

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) Nos.8658-8659/2019

(Arising out of impugned final judgment and order dated 12-10-2018 in WPC No. 602/2015 12-10-2018 in WPC No. 13120/2015 passed by the High Court Of Kerala At Ernakulam)

THE EMPLOYEES PROVIDENT FUND ORGANISATION & ANR. Petitioner(s)

VERSUS

SUNIL KUMAR B & ORS. Respondent(s)

([IA-43501/21 AND IA-43510/21 IN SC-16721-22/19])

IA No. 94985/2021 - APPLICATION FOR PERMISSION
 IA No. 92529/2021 - INTERVENTION APPLICATION
 IA No. 43083/2021 - INTERVENTION APPLICATION
 IA No. 41103/2021 - INTERVENTION APPLICATION
 IA No. 93694/2021 - INTERVENTION APPLICATION
 IA No. 29847/2021 - INTERVENTION/IMPLEADMENT
 IA No. 27950/2021 - INTERVENTION/IMPLEADMENT
 IA No. 44916/2021 - INTERVENTION/IMPLEADMENT
 IA No. 25768/2021 - INTERVENTION/IMPLEADMENT
 IA No. 42841/2021 - INTERVENTION/IMPLEADMENT
 IA No. 42760/2021 - INTERVENTION/IMPLEADMENT
 IA No. 99778/2021 - INTERVENTION/IMPLEADMENT
 IA No. 41095/2021 - INTERVENTION/IMPLEADMENT
 IA No. 39304/2021 - INTERVENTION/IMPLEADMENT
 IA No. 99909/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 16721-16722/2019 (XI-A)

(IA No. 43510/2021 - CLARIFICATION/DIRECTION
 IA No. 43501/2021 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 318/2022 (X)

(IA No. 66452/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 66451/2022 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1218/2020 (X)

W.P.(C) No. 1332/2020 (X)

SLP(C) No. 3289/2021 (XV)

(FOR ADMISSION and I.R. and IA No.10606/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.11707/2021-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**CONMT.PET.(C) No.1917-1918/2018 in C.A. No.10013-10014/2016 (XIV-A)****IA No. 85695/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT****IA No. 147085/2018 - EXEMPTION FROM FILING O.T.****IA No. 147082/2018 - PERMISSION TO FILE APPLICATION FOR DIRECTION)****W.P.(C) No. 1312/2019 (X)****W.P.(C) No. 875/2019 (X)****W.P.(C) No. 832/2019 (X)****(IA No. 98935/2020 - EARLY HEARING APPLICATION)****W.P.(C) No. 601/2019 (X)****(IA No. 73827/2019 - EX-PARTE STAY)****CONMT.PET.(C) No. 619-620/2019 in C.A. No. 10013-10014/2016 (XIV-A)
(FOR ADMISSION)****W.P.(C) No. 500/2019 (X)****(IA No. 62534/2019 - EX-PARTE STAY****IA No. 86926/2019 - INTERVENTION/IMPLEADMENT****IA No. 86923/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)****W.P.(C) No. 512/2019 (X)****(IA No. 92886/2019 - INTERVENTION APPLICATION)****W.P.(C) No. 466/2019 (X)****W.P.(C) No. 86/2021 (X)
(FOR ADMISSION)****SLP(C) No. 3287/2021 (XV)
(FOR ADMISSION and I.R. and IA No.10568/2021-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA No.11699/2021-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)****SLP(C) No. 1701/2021 (XIV)****IA No. 40330/2021 - APPLICATION FOR SUBSTITUTION****IA No. 69729/2021 - APPLICATION FOR SUBSTITUTION****IA No. 39682/2021 - APPLICATION FOR SUBSTITUTION****IA No. 69732/2021 - APPROPRIATE ORDERS/DIRECTIONS****IA No. 69717/2021 - APPROPRIATE ORDERS/DIRECTIONS****IA No. 76487/2021 - APPROPRIATE ORDERS/DIRECTIONS****IA No. 49239/2021 - APPROPRIATE ORDERS/DIRECTIONS****IA No. 40085/2021 - CLARIFICATION/DIRECTION****IA No. 39672/2021 - CLARIFICATION/DIRECTION****IA No. 40332/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION**

APPLN.

IA No. 70979/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION

APPLN.

IA No. 12234/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 49234/2021 - INTERVENTION APPLICATION

IA No. 40084/2021 - INTERVENTION APPLICATION

IA No. 69726/2021 - INTERVENTION APPLICATION

IA No. 69714/2021 - INTERVENTION APPLICATION

IA No. 39667/2021 - INTERVENTION APPLICATION

IA No. 76485/2021 - INTERVENTION APPLICATION

IA No. 12486/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 12233/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 70981/2021 - SETTING ASIDE AN ABATEMENT)

**W.P.(C) No. 1356/2021 (X)
(FOR ADMISSION and IA No.163993/2021-EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 1379/2021 (X)
(FOR ADMISSION and IA No.167893/2021-EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 767/2021 (X)
(FOR ADMISSION and IA No.80978/2021-EXEMPTION FROM FILING O.T. and IA No.80976/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.80977/2021-APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 477/2021 (X)
(FOR ADMISSION)**

**SLP(C) No. 8547/2021 (XI-A)
(FOR ADMISSION and I.R. and IA No.74627/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.74628/2021-EXEMPTION FROM FILING AFFIDAVIT)**

**W.P.(C) No. 414/2021 (X)
(FOR ADMISSION and I.R.)**

**Diary No(s). 46219/2019 (XIV)
(IA No. 8907/2021 - APPLICATION FOR PERMISSION
IA No. 6618/2021 - CONDONATION OF DELAY IN FILING
IA No. 6619/2021 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 6620/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 6621/2021 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)**

**SLP(C) No. 1366/2021 (XIV)
(IA No. 9495/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 12062/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 43588/2021 - PERMISSION TO FILE ADDITIONAL**

DOCUMENTS/FACTS/ANNEXURES**IA No. 9494/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)****SLP(C) No. 2465/2021 (XV)****(IA No. 16619/2021 - APPLICATION FOR PERMISSION****IA No. 11703/2021 - PERMISSION TO FILE ADDITIONAL****DOCUMENTS/FACTS/ANNEXURES****IA No. 9097/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)****W.P.(C) No. 1134/2018 (X)****(IA No. 51450/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL****VAKALATNAMA/OTHER DOCUMENT****IA No. 51446/2020 - INTERVENTION/IMPLEADMENT)****W.P.(C) No. 390/2019 (X)****(IA No. 43954/2019 - EX-PARTE STAY)****W.P.(C) No. 511/2019 (X)****W.P.(C) No. 1459/2020 (X)****(FOR ADMISSION and IA No.134289/2020-EXEMPTION FROM FILING O.T.)****SLP(C) No. 3290/2021 (XV)****(FOR ADMISSION and I.R. and IA No.12571/2021-PERMISSION TO FILE****LENGTHY LIST OF DATES and IA No.12572/2021-PERMISSION TO FILE****ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)****SLP(C) No. 1738/2021 (XIV)****(IA No. 12492/2021 - PERMISSION TO FILE ADDITIONAL****DOCUMENTS/FACTS/ANNEXURES****IA No. 12575/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)****W.P.(C) No. 349/2019 (X)****(FOR ADMISSION)****W.P.(C) No. 372/2018 (X)****W.P.(C) No. 360/2018 (X)****(FOR ADMISSION)****W.P.(C) No. 233/2018 (X)****W.P.(C) No. 141/2018 (X)****(IA No. 26357/2018 - EX-PARTE STAY)****W.P.(C) No. 118/2018 (X)****W.P.(C) No. 250/2018 (X)****W.P.(C) No. 406/2018 (X)****W.P.(C) No. 368/2018 (X)****W.P.(C) No. 393/2018 (X)**

W.P.(C) No. 395/2018 (X)

W.P.(C) No. 371/2018 (X)

W.P.(C) No. 374/2018 (X)

W.P.(C) No. 385/2018 (X)

W.P.(C) No. 367/2018 (X)

W.P.(C) No. 369/2018 (X)

W.P.(C) No. 411/2018 (X)
(FOR ADMISSION and IA No.63451/2018-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 466/2018 (X)

W.P.(C) No. 269/2019 (X)
(FOR ADMISSION)

W.P.(C) No. 327/2019 (X)
(IA No. 43329/2019 - EX-PARTE STAY
IA No. 84636/2019 - INTERVENTION/IMPLEADMENT)
W.P.(C) No. 352/2019 (X)

IA No. 46449/2019 - STAY APPLICATION)
W.P.(C) No. 69/2018 (X)

IA No. 14965/2018 - EX-PARTE STAY)
W.P.(C) No. 804/2018 (X)

W.P.(C) No. 594/2018 (X)
(IA No.79752/2018-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)
W.P.(C) No. 884/2018 (X)

(IA No. 170508/2019 - INTERVENTION/IMPLEADMENT
IA No. 146221/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 778/2018 (X)
(IA No. 69081/2019 - INTERVENTION/IMPLEADMENT
IA No. 170449/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 874/2018 (X)
(IA No. 44627/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1149/2018 (X)
(IA No. 117553/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 144028/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1167/2018 (X)

W.P.(C) No. 1430/2018 (X)

W.P.(C) No. 1433/2018 (X)

W.P.(C) No. 1428/2018 (X)

W.P.(C) No. 380/2018 (X)

Date : 12-07-2022 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

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**UPON hearing the counsel the Court made the following
O R D E R**

List the entire bunch of these matters before a Bench of which
Hon'ble Mr. Justice S. Ravindra Bhat is not a member.

For placing the matter before the another Bench of three

Judges of this, List for direction before the appropriate Court
as first Item on Board on 15.07.2022.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER